

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

)

Date : 05-12-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant to take fresh steps alongwith fresh particulars to effect service on the sole respondent within two weeks time as last opportunity. If fresh steps are not taken with fresh particulars within two weeks time, registry to process the matter for listing before the Hon'ble Judge in Chamber for orders. If fresh steps are taken with fresh particulars within two weeks, process as per rules and list again on 05.3.2020.

ANIL LAXMAN PANSARE
Registrar